

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001


NGT/PB/16/ Admn./2017/Pt./31

Dated : 11/1/19
January, 2019

OFFICE ORDER

The last date of receipt of the applications in the prescribed proforma, along with requisite enclosures, for the post of Principal Private Secretary in the National Green Tribunal, Principal Bench, New Delhi on purely deputation basis, as invited vide this office vacancy circular no. NGT/PB/Circular/Admn./2014/959, dated 28th November, 2018 is hereby extended from 20/12/2018 to 31/01/2019.

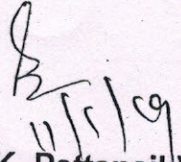
2. Rest of the contents therein remain the same.


(S. K. Pattanaik)
Registrar

To :

- I. All the Ministries/ Department of the Government of India.
- II. Registrar(s) of Supreme Court and all the High Courts
- III. Registrars of all Tribunals.
- IV. Chief Secretaries of all States
- V. Office of the Controller of Accounts / Controller General of Defence Accounts/ comptroller & Auditor General of India.
- VI. Ministry of Environment, Forest & Climate Change (with a request to upload it on the website of MoEF & CC and forward it to DoPT for display on website).
- VII. Website and Notice Board of the National Green Tribunal.
- VIII. All the Zonal Benches of NGT at Chennai, Bhopal, Kolkata & Pune (with a request that this notice may be circulated in all the District Courts of Adjoining Districts and all other Central Government Offices located at respective place) (action taken in this regard may also be intimated to the Principal Bench)
- IX. All the Tribunals in NCR
- X. All the District Courts in NCR




(S. K. Pattanaik)
Registrar